

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

## ORIGINAL APPLICATION NO.31 of 1992

## DATE OF JUDGMENT: 29th September, 1993

BETWEEN:

7.

Firez Khan

Applicant

#### AND

- Defence & Research Development Organisation, represented by its Scientific Adviser, Ministry of Defence, New Delhi.
- Director, Defence Metallurgidal Research Laboratory, Hyderabad.
- Chief Controller of Defence Accounts (Pensions), Allahabad-211014.
- Joint Controller of Defence Accounts, R&D, Hyderabad.
- 5. Smt. Janu Bee

Respondents

#### HEARD:

COUNSEL FOR THE APPLICANT: Mr. N.Ramamohan Rao, Advocate
COUNSEL FOR THE RESPONDENTS: Mr. Addl. CGSC

# CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN HON'BLE SHRI P.T.THIRUVENGADAM, MEMBER (ADMN.)

### JUDGMENT

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

This OA was filed praying for a declaration that the action of the respondents 1 to 4 in having ordered

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settlement of terminal benefits with the 5th respondents as arbitrary, illegal and unsustainable, and consequently [ refrain the respondents 1 to 3 from effecting that order and to further declare that it is the applicant who is entitled to receive the terminal benefits due to the death of her husband, Fouse Ahmed Khan, Fire Engine Driver on 5.7.1991 and also declare that it is the applicant who is entitled to be considered for suitable appointment on compassionate grounds.

- The applicant alleges that she is only the wife 2. of the deceased Government employee, & Fouse Ahmed Khana... This Star is the 15th respondent claims to be the first wife of Fouse Ahmed Khan is not true
- 3. Any how, there is no need to go into the merits of this case for, Shri N. Ramamohan Rao, learned counsel for the applicant submitted that he was instructed to withdraw this application as the applicant and the 5th respondent want to settle emicably as between themselves. Accordingly, the OA is dismissed. No costs.

6.9.pmc. (P.T.THIRUVENGADAM) MEMBER (ADMN.)

(V.NEELADRI RAO)

DATED: 29th September.

Deputy Registration

vsn

1. The Scientific Adviser, Defence & Research Development Organisation, Ministry of Defence New Delhi. R. D Harry (Pers-10).

2. The Director, Defence Metallurgical Research Laboratory, Hyd.

3. The Chief Controller of Defence Accounts, R&D, Hyd.

4. One copy to Mr.N.Rammohan Rao, Advocate, CAT.Hyd.

5. One copy to Mr. Addl. CGSC.

6. One copy to Mibrary, CAT, Hyd.

One spare copy.

pvm